

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-317
IB-362(ND)2019

IN THE MATTER OF:

Rohit K. Gupta
Vs.
Three C Shelters Pvt Ltd

.....Applicant

....Respondent

SECTION

U/s. 7 of IBC, 2016

Order delivered on 10.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Karan Valecha
For the Respondent : Adv. Divya Aggarwal

ORDER

Ld. Counsel for the respondent has put in appearance and states that she will file a reply during the course of the day failing which the opportunity of filing the reply is closed. As prayed, list for final arguments on 24.10.2019.

Sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

Sd/-

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)